

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 237 of 2015

Dated :29th October, 2015

In the matter of:

Reliance Infrastructure Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Present:- Mr. Hasan Murtaza, Advocate for the appellant

ORDER

Bench not assembled today.

Matter is posted for admission hearing on **4th November,**
2015.

Court Master

rkt